

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**  
IB-786/ND/2020

**IN THE MATTER OF:**

MCA Industries  
Vs.  
Earth Water Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 22.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mohit, Ms. Kritika  
For the Respondent :

**ORDER**

None appeared on behalf of respondent. Mr. Mohit has appeared on behalf of petitioner. Affidavit of service has been filed on behalf of petitioner and the same is on the record. One more opportunity is given to the respondent to appear and file the reply. List the case on 10.11.2020.

  
(K.K. VOHRA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)